

ITEM NO.47

COURT NO.16

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10745/2015

(Arising out of impugned final judgment and order dated 11-11-2014 in WP No. 8158/2014 passed by the High Court of Judicature at Bombay)

BOHALI SEVA SAHAKARI SOCIETY LTD.
THROUGH ITS SECRETARY SHRI SUDHAKAR VISHAMBHAR PHALKE Petitioner(s)

VERSUS

NILESH NANA JADHAV
CHIEF PROMOTER OF PROPOSED
SHRI SWAMI SAMARTHA
VIVIDH KARYAKARI SEVA SAHAKARI SO & ORS. Respondent(s)

WITH

SLP (C) No. 10788/2015 (IX)

SLP (C) No. 10790/2015 (IX)

SLP (C) No. 10791/2015 (IX)

SLP (C) No. 10792/2015 (IX)

SLP (C) No. 10753/2015 (IX)

SLP (C) No. 10793/2015 (IX)

SLP (C) No. 12651/2015 (IX)

SLP (C) No. 12652/2015 (IX)

SLP (C) No. 12650/2015 (IX)

SLP (C) No. 10772/2015 (IX)

SLP (C) No. 10752/2015 (IX)

SLP (C) No. 10766/2015 (IX)

SLP (C) No. 10751/2015 (IX)

SLP (C) No. 10767/2015 (IX)

SLP (C) No. 10746/2015 (IX)

SLP (C) No. 10764/2015 (IX)

SLP (C) No. 10754/2015 (IX)

SLP (C) No. 10763/2015 (IX)

SLP (C) No. 10749/2015 (IX)

SLP (C) No. 10748/2015 (IX)

SLP (C) No. 10747/2015 (IX)

Date : 13-02-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Sudhanshu S. Choudhari, AOR
Mr. Mahesh Prakash Shinde, Adv.
Ms. Rucha A. Pande, Adv.
Mr. M. Veeraragavan, Adv.

For Respondent(s) Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Ms. Kirti Dadheech, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Prayer for adjournment is made on behalf of learned
counsel for the parties.

List these matters on 20.02.2023.

(NEETA SAPRA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)